

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.199 of 2011 &**  
**IA No.308 of 2011**

**Dated : 30<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Himalayan Crest Power Pvt. Ltd** **.... Appellant (s)**

**Versus**

**Himachal Pradesh Electricity Regulatory**  
**Commission & Ors.** **...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Sampada Narang

**Counsel for Respondent (s):** Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo

**Appeal No.170 of 2011**

**Himalayan Crest Power Pvt. Ltd** **.... Appellant (s)**

**Versus**

**Himachal Pradesh Electricity Regulatory**  
**Commission & Ors.** **...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Sampada Narang

**Counsel for Respondent (s):** Mr. Anurag Sharma &  
Ms. Shikha Ohri for R.1  
Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri &  
Ms. Swagatika Sahoo for R.2

**ORDER**

Post the matters on **07.05.2012** for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

vs/mk